# COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 223 OF 2015
APPEAL NO. 225 OF 2015
APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016
APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016
& APPEAL NO. 12 OF 2017 & APPEAL NO. 315 OF 2016

Dated: 5<sup>th</sup> July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

**APPEAL NO. 223 OF 2015** 

In the matter of:

Reliance Infrastructure Ltd. .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

**APPEAL NO. 225 OF 2015** 

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

**APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016** 

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. M.Y. Deshmukh for R-7 (in A. No. 223/15)

Mr. Akshat Jain for R-7 (in A. No. 237/15)

## APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & ...Respondent(s)

Ors.

#### **APPEAL NO. 12 OF 2017**

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory ...Respondent(s)

**Commission & Ors.** 

## **APPEAL NO. 315 OF 2016**

Reliance Infrastructure Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

# <u>ORDER</u>

We have heard learned counsel for respondent No.1 for some time.

List these matters for further hearing on 10.07.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor)
Technical Member